

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

C.P./020/103/2017 in O.A.020/713/2012
Date of Order : 21-06-2018

Between :

Shri Ch.Prakasa Rao aged 75 years,
S/o Sri Ramulu, Ex-Store Keeper, Grade 1,
Mandala post, Mupalla Mandal,
Sattenapalli (T.K) Guntur Dist.,
PIN 522403.

....Applicant

AND

UOI rep by its,

1. The Secretary, (only Performa party)
Ministry of Water Resources,
Shram Shakti Bhawan, Rafi Marg,
New Delhi.
2. The Secretary, (only Performa party)
Ministry of Energy,
Shram Shakti Bhawan, Fari Marg,
New Delhi.
3. Shri Narendra Kumar,
The Chairman,
Central water Commission,
Seva-Bhavan, R.K.Puram,
Sector-6, New Delhi.
4. Shri Shardap Mesaram
The Director (TM&S),
Central Water Commission,
New Delhi.
5. Shri Mahesh Yadav,
The Under Secretary,
Central water Commission,
Government of India,
Seva Bhavan, R.K.Puam,
New Delhi 110066.

...Respondents / Contemnors

Counsel for the Applicant: Mr.G.Pavana Murthy

Counsel for the Respondents : Mrs.K.Rajitha, Sr.CGSC

CORAM :

THE HON'BLE MRS.MINNIE MATHEW,ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mrs.Minnie Mathew, Administrative Member)

Mrs.K.Rajitha, learned Sr Central Government Standing Counsel for Respondents submits that the order passed in OA No.020/713/2012 has been complied with. Applicant's counsel concedes the same.

2. With the consent of both the parties, the Contempt Petition is closed.

No costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

Dated : 21st June, 2018.
Dictated in Open Court.

vl